

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5947

ANSWERED ON:03.05.2010

COASTAL SECURITY

Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Yadav Shri Dharmendra

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Navy has suggested additional measures to make the coastline more secure;
- (b) if so, the details thereof and the steps taken by the Government thereon;
- (c) whether the Navy seeks legislation to take punitive action against vessels functioning without mandatory automatic Information System transponders; and
- (d) if so, the response of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Government has taken a number of measures to enhance coastal security. This includes increased coastal surveillance and deployment of assets of both Navy and Coast Guard, which are being upgraded continuously. The intelligence-sharing mechanism has been streamlined through the creation of Joint Operation Centres and multi-agency coordination mechanism. Joint and operational exercises are taking place on regular basis between Navy, Coast Guard, Coastal Police, Customs and other agencies. Inputs of Navy, Coast Guard and other concerned agencies are regularly taken to improve upon and check the effectiveness of the new systems, including the use of Automatic Identification System transponders. The action for selecting suitable technology in this regard has been taken.